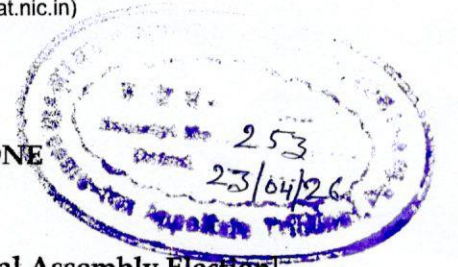


CONSTITUTION OF ITAT KOLKATA ZONE
(27/04/2026 TO 30/04/2026)

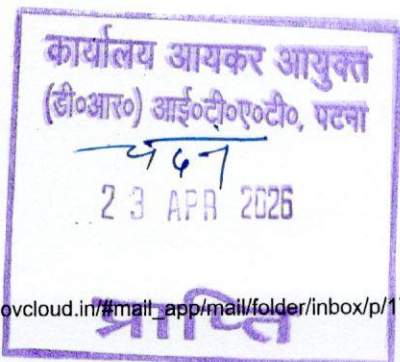
In Hybrid/Physical/Virtual Mode

[Office will remain closed on 29/04/2026 on account of General Assembly Election]

[01/05/2026 (Friday) is Gazetted Holiday]



Bench	Constitution	Court Room
Cuttack	Shri D R L Reddy, Vice-President (KZ) & Shri L.P. Sahu, AM [At 10.30 A.M.]	1
Guwahati	Shri George Mathan, JM & Shri L.P. Sahu, AM [After "D" Bench]	2
C	Shri George Mathan, JM & Shri Rakesh Mishra, AM [At 10.30 A.M.]	2
D	Shri George Mathan, JM & Shri Rakesh Mishra, AM [After "C" Bench]	2
A	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [At 10.30 A.M.]	3
B	Shri Rajesh Kumar, AM & Shri P.K. Choubey, JM [After "A" Bench]	3
Patna	Shri L.P. Sahu, AM & Shri P.K. Choubey, JM [After "B" & 'Guwahati' Bench]	4
Ranchi	Shri Sonjoy Sarma, JM & Shri R.N. Sahay, AM [At 02.30 P.M.]	4
SMC	Shri Sonjoy Sarma, JM & Shri Rakesh Mishra, AM [After "D" Bench]	4



[Manish Bhoi]
 Assistant Registrar
 22/4/2026

INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF DB BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

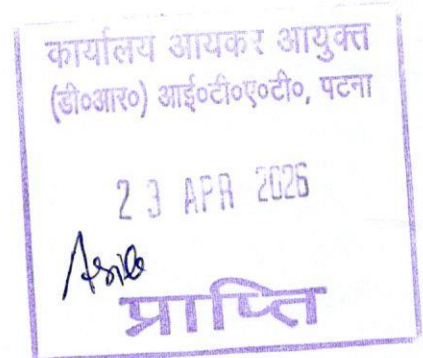
IN COURT ROOM 3

**HYBRID COURT HEARING, GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER
CONSTITUTION.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 590/PAT/2025	1998-99	[A] RAJIVE RANJAN	
2	ITA 307/PAT/2023	2017-18	[D] SANJIVANI VIKAS FOUNDATION	
3	ITA 585/PAT/2025	2017-18	[A] MURALI MANOHAR SINGH	
4	ITA 591/PAT/2025	2016-17	[A] ALOK PANDEY	
5	ITA 593/PAT/2025	2013-2014	[A] GANESH KUMAR KHEMKA	
6	ITA 119/PAT/2026	2016-17	[A] RADHA SHANTA MAHAVIDYALAY DEVELOPMENT SOCIETY	
7	ITA 120/PAT/2026	2016-17	[A] KAMAL KISHOR SINGH	
8	ITA 122/PAT/2026	2014-15	[A] ASHOK KUMAR JAIN	
9	ITA 123/PAT/2026	2015-16	[A] ASHOK KUMAR JAIN	
10	ITA 124/PAT/2026	2016-17	[A] ASHOK KUMAR JAIN	
11	ITA 125/PAT/2026	2018-19	[A] ASHOK KUMAR JAIN	
12	ITA 126/PAT/2026	2017-18	[D] GAJENDRA SINGH	

S. Gupta S. S. S.

**For Assistant Registrar
23-Apr-2026**



INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF DB BENCH FOR 28-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

**HYBRID COURT HEARING, GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER
CONSTITUTION.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 33/PAT/2021	2010-11	[D] SANJAY KUMAR MODI	
2	CO 3/PAT/2024	2010-11	[A] SANJAY KUMAR MODI	
3	ITA 330/PAT/2023	2017-18	[D] PATEL AGRI INDUSTRIES PVT. LTD.	
4	ITA 236/PAT/2024	2015-16	[A] RAJ NANDAN SINGH, PATNA	
5	ITA 77/PAT/2026	2017-18	[A] LEEDS FOUNDATION	
6	ITA 78/PAT/2026	2018-19	[A] DEOVRAT	
7	ITA 94/PAT/2026	2018-19	[A] SUNAI CONSULTANCY PRIVATE LIMITED	
8	ITA 128/PAT/2026	2015-16	[A] LAL BABU PRASAD	
9	ITA 133/PAT/2026	2020-2021	[A] DEVI LAL EDUCATIONAL & WELFARE TRUST	
10	ITA 135/PAT/2026	2014-15	[A] PRAMA METTA ORPHANES TRUST	
11	ITA 136/PAT/2026	2015-16	[A] PRAMA METTA ORPHANES TRUST	
12	ITA 137/PAT/2026	2018-19	[A] PRAMA METTA ORPHANES TRUST	



**For Assistant Registrar
23-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, PATNA**CAUSE LIST OF DB BENCH FOR 29-APRIL-2026 (WEDNESDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 38/PAT/2026	2017-18	[D] NAGESHWAR SHAH	
2	ITA 40/PAT/2026	2020-21	[A] BIJAY KUMAR CHANDGOTHIA	
3	ITA 139/PAT/2026	2017-18	[A] SURESH PRASAD SINGH	
4	ITA 140/PAT/2026	2020-21	[A] RANJEET KUMAR	
5	ITA 142/PAT/2026	2020-21	[A] BIHAR LIVESTOCK DEVELOPMENT AGENCY	
6	ITA 143/PAT/2026	2020-21	[A] SIS PROSEGUR HOLDINGS PRIVATE LIMITED	
7	ITA 144/PAT/2026	2023-24	[A] RUPESH KUMAR	
8	ITA 88/PAT/2026	2010-11	[A] KALIKA PRASAD SINHA	
9	ITA 89/PAT/2026	2012-13	[A] KALIKA PRASAD SINHA	
10	ITA 90/PAT/2026	2013-14	[A] KALIKA PRASAD SINHA	
11	ITA 95/PAT/2026	2025-2026	[A] JAYANTI EDUCATION TRUST	

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Assistant Registrar
23-Apr-2026



INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF DB BENCH FOR 30-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

**HYBRID COURT HEARING, GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER
CONSTITUTION.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 151/PAT/2025	2019-20	[A] ACROATIC EDU-SOLUTIONS PVT. LTD	
2	ITA 375/PAT/2025	2018-19	[A] SANTOSH KUMAR	
3	ITA 438/PAT/2025	2018-19	[D] DHARUV KUMAR JHA	
4	ITA 488/PAT/2025	2017-18	[A] SANAM MEHRA	
5	ITA 533/PAT/2025	2022-23	[D] CAMEY INDIA LIMITED	
6	ITA 534/PAT/2025	2020-2021	[A] NEW ERA SOCIAL DEVELOPMENT WELFARE SOCIETY	
7	ITA 549/PAT/2025	2020-21	[A] BIHAR TECHNICAL EDUCATION TRUST	



**For Assistant Registrar
23-Apr-2026**

INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF SMC BENCH FOR 27-APRIL-2026 (MONDAY)

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

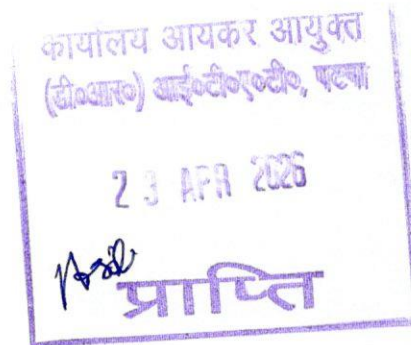
IN COURT ROOM 3

**HYBRID COURT HEARING, GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER
CONSTITUTION.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 112/PAT/2026	2015-16	[A] AMIT IGNATIUS	
2	ITA 118/PAT/2026	2017-18	[A] KUMARI SUGANDHA BHARTI	
3	ITA 121/PAT/2026	2015-16	[A] AMIT KUMAR	
4	ITA 127/PAT/2026	2017-18	[A] AVADH BIHARI YADAV	
5	ITA 129/PAT/2026	2016-17	[A] ASHISH KUMAR MISHRA	
6	ITA 130/PAT/2026	2017-18	[A] ASHISH KUMAR MISHRA	
7	ITA 131/PAT/2026	2018-19	[A] ASHISH KUMAR MISHRA	

S. Gupta Srivastava

**For Assistant Registrar
23-Apr-2026**



INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF SMC BENCH FOR 28-APRIL-2026 (TUESDAY)

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

**HYBRID COURT HEARING, GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER
CONSTITUTION.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 91/PAT/2026	2015-16	[A] SHANKUNTLA DEVI	
2	ITA 92/PAT/2026	2017 - 2018	[A] BINOD KUMAR	
3	ITA 93/PAT/2026	2015-16	[A] GUNJAN KUMAR	
4	ITA 132/PAT/2026	2017-18	[A] MANIK CHAND	
5	ITA 134/PAT/2026	2013-14	[A] RAJENDRA KUMAR SINGH	

S. Gupta S. R.

**For Assistant Registrar
23-Apr-2026**

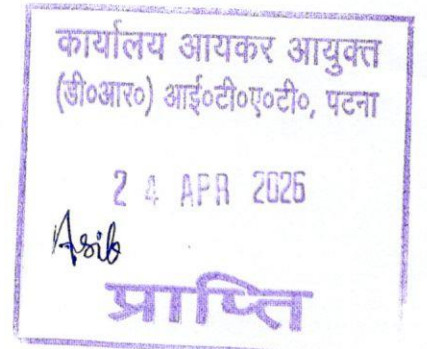
INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF SMC BENCH FOR 29-APRIL-2026 (WEDNESDAY)

BENCH WILL NOT FUNCTION

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 138/PAT/2026	2017-18	[A] MANISH KUMAR	
2	ITA 141/PAT/2026	2022-23	[A] DHANANJAY SHARMA	
3	ITA 145/PAT/2026	2013-14	[A] RAJEEV PRASAD SINGH	

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Assistant Registrar
23-Apr-2026



INCOME TAX APPELLATE TRIBUNAL, PATNA

CAUSE LIST OF SMC BENCH FOR 30-APRIL-2026 (THURSDAY)

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

**HYBRID COURT HEARING, GOOGLE MEET ID: - XRE-HVRQ-HEH; TIME: - AS PER
CONSTITUTION.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 57/PAT/2025	2018-19	[A] CHRIST MISSION EDUCATIONAL AND WELFARE MINORITY TRUST	
2	ITA 58/PAT/2025	2019-20	[A] CHRIST EDUCATIONAL AND WELFARE MINORITY TRUST	
3	ITA 59/PAT/2025	2020-21	[A] CHRIST MISSION EDUCATIONAL AND WELFARE MINORITY TRUST	
4	ITA 60/PAT/2025	2021-22	[A] CHRIST MISSION EDUCATIONAL AND WELFARE MINORITY TRUST	

S. Gupta S. R. P.

**For Assistant Registrar
23-Apr-2026**